

Rejections of food consignments by Food Safety and Standards Authority of India (FSSAI) for the month of June, 2018

S. No.	PORT	CONSIGNMENTID	Bill of Entry	Manufacturer Details	Exporting Country	PRODUCT DESCRIPTION	Reason for rejection
1	Chennai	ICA20180600022193	6936229	MEGADIS SARL-TAMATIVE-MADAGASCAR	MADAGASCAR	CLOVES (FTA NO.2018/36L-CCI/T/C.0)	The sample does not conform to the specification for the presence of Headless cloves and volatile oil content on dry basis as per Regulation 2.9.6(1) of the Food Safety and Standards (Food Products standards & Food Additives) Regulations 2011.
2	Cochin Sea & Air Port	ICA20180600020755	6778639	Soc Exportadora Verfrut Sa	CHILE	FRESH CHILE APPLE MANZANAS RED CHIEF EXTRA FANCY,	There is internal rotting in the samples. Therefore, the sample does not conform to the specification laid down in FSS, Act and Rules and regulations made thereunder for the parameter- Physical appearance.
						FRESH CHILE APPLE MANZANAS RED CHIEF PREMIUM,	
3	Kolkata	ICA20180600018629	6481718	DFE TARIM GIDA SAN. TIC. LTD. STI.	TURKEY	FRESH FUJI APPLE GRADE C 18 KGS NW/CTN (49 CTN)	The consignment does not conform to the standards laid down under Regulation 2.3.1 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the apples are rotting and fails for the presence of Mould.
4	Kolkata	ICA20180600019575	6677335	JENKS BROS. MARKETING GROUP LLC.	U S A	FRESH RED DELICIOUS APPLE CLASS 2 20 KGS NW/CTN	The consignment does not conform to the standards laid down under Regulation 2.3.1 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the apples are rotting and fails for the presence of Mould.
5	Mumbai-JNPT Nhava Sheva	ICA20180600021580	6866682	CHELAN FRESH MARKETING 317 E,	U S A	FRESH APPLES, VARIETY - RED DELICIOUS,	The consignment does not conform to the standards laid down under Regulation 2.3.1 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the apples fail for the presence of Thiabendazole.
6	Mumbai-JNPT Nhava Sheva	ICA20180600022113	6943138	DALIAN KUOSHEN BIO-FERMENTING PRODUCTS CO LTD	CHINA	COOKING SAKE :COOKING SAKE 1.8L*6, 300 CTNS	The consignment does not conform to the standards laid down under Regulation 2.3.46 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the sample fails for the parameters of Total Ash
						MIRIN: MIRIN 1.8L*6, 100 CTNS	

						SUSHI VINEGAR :SUSHI VINEGAR 1.8L*6, 100 CTNS	Content and Acidity as acetic Acid.
7	Mumbai- JNPT Nhava Sheva	ICA201806 00022718	6695915	CHINA PACIFIC ENTERPRISES CO	VIETNAM	VIETNAM CASSIA (C/O CERTIFICATE NO. VN-IN 18/01/07175 DT. 18/05/2018)	The consignment does not conform to the standards laid down under Regulation 2.9.5(1) of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the sample fails for the parameters of Moisture and volatile oil content on dry basis.
8	Mumbai- JNPT Nhava Sheva	ICA201805 00017390	6423876	LUXEAPERS, S.L.U.	SPAIN	PROCESSED OLIVES GS (12 X 430GM - 1318CTN)	The consignment does not conform to the standards laid down under Regulation 2.3.44 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the sample fails for the parameters of salt content (Sodium Chloride).
						PROCESSED OLIVES GP (12 X 430GM - 1404CTNS)	
9	Tuticorin	ICA201806 00018402	6646785	AL HAJEM FOOSTUFF CO,KARBALA,I RAQ	United Arab Emirates	WET DATES PACKED IN PP BAGS	The consignment does not conform to the standards laid down under Regulation 2.3.47.4 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the sample fails for the presence of insects, extraneous matter, yeast and mould.
10	Tuticorin	ICA201806 00018403	6646773	AL HAJEM FOOSTUFF CO, KARBALA,IRA Q	United Arab Emirates	WET DATES PACKED IN PP BAGS	The consignment does not conform to the standards laid down under Regulation 2.3.47.4 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the sample fails for the presence of insects, yeast and mould.
11	Tuticorin	ICA201806 00018606	6614571	CONTINENTAL TEA (PVT) LTD	SRI LANKA	CEYLON ARECA NUTS	The consignment does not conform to the standards laid down under Regulation 2.3.47.5 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the sample fails for the presence of Insects, yeast and Mould.

12	Tuticorin	ICA201806 00019843	6633564	KO MYA SEIN INTERNATION AL CO LTD	MYANMAR	BAKED CASHEW NUT	The consignment does not conform to the standards laid down under Regulation 2.3.47.5 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the sample fails for the parameter of Damaged / Discolored units.
13	Chennai	ICA201805 00017244	6579609	MOAATH AI RASHOUDI FOR DATES ESTISHARA ARBAIN, BURAIDAH, AL QASSIM,SAUDI ARABIA	SAUDI ARAB	FRESH DATES 3 KG PER CARTON	There was no label found in prepacked food, which is contravention to Regulations 2.2.1 (general requirements) and 2.2.2 (labelling of prepackaged foods) of FSS (packaging and labelling) Regulations.
						FRESH DATES VACUUM 1 KG EACH	
14	Mumbai- JNPT Nhava Sheva	ICA201806 00022884	6768619	MTV	VIETNAM	KING COFFEE 3 IN 1 INSTANT-BOX 10 STICKS (E/E) (24 BOXES X 60 CTN=1440 BOXES)(INSTANT COFFEE)	1)The label of the product does not have manufacturer name and address. Hence the product does not comply with FSS (Packaging & Labelling) Regulations- 2011 under clause no. 2.2.2(6) of Food Safety Standards Act. 2)The product description mentioned on label of the product is "(TNI; King coffee) 3 in 1 Instant Coffee" whereas ingredients list of the product mentioned on label is - Sugar, Nondairy creamer (Glucose syrup, Hydrogenated Palm kernel oil, Sodium Caseinate (Milk Protein), Dipotassium phosphate, Sodium Hex metaphosphate, Mono and Diglycerides, Silicon Dioxide, salt), Soluble coffee, maltodextrin, salt. Hence, there is a violation of clause number 2.2.1(3) and 2.3.1 (5) of Food Safety Standards (Packaging & Labelling) Regulations, 2011 as the product is misleading, misbranding and create an impression in consumer minds regarding the nature of product as instant coffee.
						KING COFFEE-KING 3 IN 1-BAG 1 KG (E/E) (6 BAGS X 210 CTN=1260 BAGS)(INSTANT COFFEE)	